

## The Gauhati High Court At Guwahati

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL

## PRADESH ]

It is for information to all concerned that tomorrow i.e. on 08.05.2025 (Thursday):

- The Hon'ble Division Bench-I has been re-constituted and will now comprise of Hon'ble the Chief Justice and Hon'ble Mr. Justice Kaushik Goswami instead of Hon'ble the Chief Justice and Hon'ble Mr. Justice N. Unni Krishnan Nair.
- 2. Item Nos. 5 to 20 and 22 to 25 listed before the Single Bench of Hon'ble Mrs. Justice S.P. Khaund are deferred and will be notified later on. For listing of urgent matters of the said deferred cases, if any, mention may be made before Her Ladyship.
- 3. Item Nos. 1 to 29 and 43 to 46 listed before the Single Bench of Hon'ble Mr. Justice Kaushik Goswami will be taken up by the Single Bench of Hon'ble Mrs. Justice S.P. Khaund.
- 4. Item Nos. 30 to 32 and 36 to 41 listed before the Single Bench of Hon'ble Mr. Justice Kaushik Goswami are deferred and will be notified later on. For listing of urgent matters of the said deferred cases, if any, mention may be made before His Lordship.

- The Single Bench of Hon'ble Mr. Justice Kaushik Goswami will sit after rising of the Division Bench-I and will take up Item Nos. 33 to 35 and 42 listed before the Single Bench of His Lordship.
- 6. The Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair will not sit and the matters listed before the said Bench are deferred and will be notified later on. For listing of urgent matters of the said deferred cases (except the matters tied up before the Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair), if any, mention may be made before the Single Bench of Hon'ble Mr. Justice Manish Choudhury.

**BY ORDER** 

Dated, Guwahati, the 07<sup>th</sup> May, 2025.